

THE HIGH COURT OF KERALA

78840

Kochi : 682 031
Dated : 11.09.2018

PROCEEDINGS

High Court Establishment - filling up of vacancies in the category of Computer Assistant Grade II, High Court on temporary basis – orders issued.

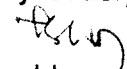
Read : 1. High Court Proceedings No. A2-41333/2017(1) of even date
2. High Court proceedings No. A2-424/2017 dated 14.11.2017

ORDER No. A2 – 41333/2017(2)

Smt. Chitralkha T. R., Office Attendant, High Court in the scale of pay of ₹ 16500-35700, who has been included in the panel for appointment as Computer Assistant Grade II, High Court as per the High Court Proceedings read (1) above, is appointed by transfer as Computer Assistant Grade II in the High Court, on temporary basis, in the scale of pay of ₹ 20000-45800, **forthwith**, in the vacancy vice Sri. Deepu M. S., Computer Assistant Grade II, High Court temporarily promoted as Computer Assistant Grade I, High Court as per the High Court proceedings read (2) above. She is posted to the **Fair Copy (Judicial - II)** Section, High Court.

She will be eligible for compensatory allowance @ ₹ 1000/-p.m for attending the cause list work.

(By Order)


Sureshkumar D.
Assistant Registrar

To

The person concerned.

The Joint Registrars, High Court.

The Deputy Registrar concerned, High Court.

The Public Relations Officer, High Court.

The Private Secretary to the Chief Justice, High Court.

The Finance Officer, High Court.

The Assistant Registrar concerned, High Court.

The Assistant Registrar in charge of K Section & Chief Librarian,
High Court.

P. T. O.

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The Section Head concerned and 'K' Section, High Court.

The Confidential Assistants to the Registrars, High Court.

The Finance Wing, High Court.

The 'G' (Accounts - II & III) Sections, High Court.

~~The 'IT' Section, High Court~~(for uploading in the website).

The A3 and A4 seats, High Court.

The Administrative Records Section, High Court.

The file.